

**JUDGMENTS FOR THE MONTH OF JANUARY, 2013**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	3 <sup>rd</sup>	<a href="#"><u>CRL.A(J) 92/2006</u></a>	SMT. MONI ORANG VS THE STATE OF ASSAM		HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MRS. JUSTICE ANIMA HAZARIKA
2	3 <sup>rd</sup>	<a href="#"><u>WA 258/2008</u></a>	FIROZA KHATOON @ FARIZA KHATOON VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
3	3 <sup>rd</sup>	<a href="#"><u>WA 264/2008</u></a>	MABESH ALI @ NABESH ALI & ORS VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
4	3 <sup>rd</sup>	<a href="#"><u>WA 265/2008</u></a>	MUSTT. KULSAN NESSA VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
5	3 <sup>rd</sup>	<a href="#"><u>WA 266/2008</u></a>	HAMIDA KHATUN VS THE STATE OF ASSAM & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
6	3 <sup>rd</sup>	<a href="#"><u>WA 268/2008</u></a>	SUPIA KHATUN VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
7	3 <sup>rd</sup>	<a href="#"><u>WA 280/2008</u></a>	MUSTT. AFKHATUN NESSA VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
8	3 <sup>rd</sup>	<a href="#"><u>WA 281/2008</u></a>	MUSTT. SARBHANU BEGUM VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
9	3 <sup>rd</sup>	<a href="#"><u>WA 370/2008</u></a>	MD. ABDUL HANNAN VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
10	3 <sup>rd</sup>	<a href="#"><u>WA 59/2009</u></a>	DALIMON NESSA VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
11	3 <sup>rd</sup>	<a href="#"><u>WA 71/2009</u></a>	MUKSHED ALI @ MAKSHED ALI VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN

12	3 <sup>rd</sup>	<a href="#">Review.Pet. 22/2010</a>	THE STATE OF ASSAM & ANR VS MOSLEM MONDAL & ORS	Other Review Applications	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
13	3 <sup>rd</sup>	<a href="#">WA 171/2010</a>	SHONABHANU@SHONABHANU@SHONABHAN@SHONA KHATUN VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
14	3 <sup>rd</sup>	<a href="#">WA 313/2011</a>	SAHABUL HUSSAIN VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
15	4 <sup>th</sup>	<a href="#">WP(C) 5955/2012</a>	THE UNION OF INDIA & 3 ORS VS ANUPAM MAZUMDER & ANR	Order of the Appellate or Revisonal authority	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MRS. JUSTICE ANIMA HAZARIKA
16	7 <sup>th</sup>	<a href="#">Mat.App. 21/2007</a>	SRI KAJAL DAS VS SMT. JULI MAHAJAN (DAS)	Other First Appeals	HON'BLE MR JUSTICE I A ANSARI HON'BLE MR. JUSTICE PK MUSAHARY
17	8 <sup>th</sup>	<a href="#">WP(C) 319/1999</a>	NURUL HAQUE VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	HON'BLE MR JUSTICE HRISHIKESH ROY
18	8 <sup>th</sup>	<a href="#">WP(C) 983/1999</a>	SMTI NILUFA BARBHUIYA VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	HON'BLE MR JUSTICE HRISHIKESH ROY
19	8 <sup>th</sup>	<a href="#">WP(C) 1930/1999</a>	SMTI RUBI DEY & ANR VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	HON'BLE MR JUSTICE HRISHIKESH ROY
20	8 <sup>th</sup>	<a href="#">WP(C) 6011/1999</a>	SHRI MANMOHAN KURMI & ANR VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	HON'BLE MR JUSTICE HRISHIKESH ROY
21	8 <sup>th</sup>	<a href="#">WP(C) 6027/1999</a>	RAJESH KUMAR DUTTA VS THE STATE OF ASSAM & ORS	Selection and appointment	HON'BLE MR JUSTICE HRISHIKESH ROY
22	9 <sup>th</sup>	<a href="#">CRL.A(J) 10/2011</a>	MINATI KHONGIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MR. JUSTICE P. K. MUSAHARY
23	22 <sup>nd</sup>	<a href="#">WP(C) 915/2010</a>	UNION OF INDIA & ANR VS MADHURYA KUMAR GOGOI	Order of the Appellate or Revisonal authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
24	22 <sup>nd</sup>	<a href="#">WP(C) 916/2010</a>	UNION OF INDIA & ANR VS MADHURYA KUMAR GOGOI	Order of the Appellate or Revisonal authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
25	22 <sup>nd</sup>	<a href="#">WP(C) 917/2010</a>	UNION OF INDIA & ANR VS MADHURYA KUMAR GOGOI	Order of the Appellate or Revisonal authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
26	22 <sup>nd</sup>	<a href="#">WP(C) 918/2010</a>	UNION OF INDIA & ANR VS MADHURYA KUMAR GOGOI	Order of the Appellate or Revisonal authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA

27	22 <sup>nd</sup>	<a href="#">WP(C) 919/2010</a>	UNION OF INDIA & ANR VS MADHURYA KUMAR GOGOI	Order of the Appellate or Revisional authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
28	22 <sup>nd</sup>	<a href="#">WP(C) 4569/2010</a>	THE PRESIDENT, INDIAN COUNCIL OF AGRICULTURAL RESEARCH & 2 ORS VS DR. SARVESHWAR DAYAL	Order of the Appellate or Revisional authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE S. C. DAS
29	22 <sup>nd</sup>	<a href="#">WP(C) 5248/2010</a>	THE PRESIDENT, INDIAN COUNCIL OF AGRICULTURAL RESEARCH & 2 ORS VS DR. YASH GUPTA	Order of the Appellate or Revisional authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE S. C. DAS
30	24 <sup>th</sup>	<a href="#">CrI.M.C. 638/2012</a>	SRI SHYAMLENDU DEB & ANR VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
31	28 <sup>th</sup>	<a href="#">WP(C) 9555/2004</a>	THE MANAGEMENT OF POLOI TEA VS THE STATE OF ASSAM AND OTHERS	Other Civil Rules	THE HON'BLE MR. JUSTICE B.K. SHARMA
32	30 <sup>th</sup>	<a href="#">RSA 79/2000</a>	ATAUR RAHMAN CHOUDHURY VS MSSTT. SAFIJAN BIBI AND ANR	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
33	30 <sup>th</sup>	<a href="#">RSA 28/2001</a>	SHRI PRABHAT CHANDRA BARUAH VS SRIMATI UJJALA KALITA AND ANR	Second Appeals against orders MA(S)	THE HON'BLE MR. JUSTICE B.P. KATAKEY
34	30 <sup>th</sup>	<a href="#">RSA 134/2001</a>	SHRI BOLARAM ROY VS SHRI RANJIT DUTTA AND ORS	Second Appeals against orders MA(S)	THE HON'BLE MR. JUSTICE B.P. KATAKEY
35	30 <sup>th</sup>	<a href="#">CrI.A. 33/2006</a>	SRI PRABIN DUTTA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE B.K. SHARMA
36	30 <sup>th</sup>	<a href="#">CRL.A(J) 26/2008</a>	SRI ANANDI RAVA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MR. JUSTICE P. K. MUSAHARY
37	30 <sup>th</sup>	<a href="#">CrI.A. 163/2009</a>	SRI BIJOY SING DEKA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.K. SHARMA